

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF BHOPAL ZONAL BENCH

Date : 9th May, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

**(THROUGH VIDEO CONFERENCING
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR COMPLETION OF PLEADINGS			
1.	Original Application No. 88/2016 (CZ) (M.A. No. 380/2017, M.A. No. 445/2017 & M.A. No. 529/2017)	Santosh Bharti, Journalist Vs. State of M.P. & Ors.	Mr. Sachin K. Verma, Adv. State of M.P. Mr. P. K. Pawan, Adv. for R-5
2.	Original Application No. 149/2016 (CZ)	Veer Singh Dangi Vs. Smt. Kamini & Ors.	Mr. Vijay Shahani, Adv. for Applicant Mr. Shrey Raj Saxena, Adv. for R-1 Mr. Deepesh Joshi, Adv. for R-2 Mr. Sachin Kumar Verma, Adv. for State of M.P. Ms. Nitika Delouri, Adv. for MPPCB
3.	Original Application No. 457/2018 (Earlier O.A. No. 159/2014 (CZ))	Rashid Noor Khan Vs. State of M.P. & Ors.	Mr. Sambhav Sagani, Adv. for Applicant Mr. Sachin Kr. Verma, Adv. for State of MP Ms. Nitika Delouri, Adv. for MPPCB Mr. Om Shankar Shrivastava, Adv. for MoEF & CC Mr. Rohit Sharma, Adv. for R-7 & 9
4.	Appeal No. 01/2019 (CZ) WITH	Sunil Kumar Jain Vs. Rajasthan State Environment Impact Assessment Authority & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for Appellant Mr. Om Shankar Shrivastava, Adv. for MoEF & CC Mr. Rohit Sharma, Adv. for State of Rajasthan Mr. Arvind Soni, Adv. for RSPCB
5.	Appeal No. 02/2019 (CZ)	Mukesh Sethi Vs. Rajasthan State Environment Impact Assessment Authority & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for Appellant
6.	Appeal No. 03/2019 (CZ) (I.A. No. 15/2019)	Rashmi Sharma Vs. State of environment Impact Assessment Authority (SEIAA), Rajasthan	Mr. Anand Verma, Adv. for Applicant Mr. Arvind Soni, Adv. for SEIAA

7.	Original Application No. 52/2017 (CZ)	Akhil Vishnu Sharma Vs. Water Resources Department, MP	Mr. Dharamvir Sharma, Adv. for Applicant Mr. Sachin K. Verma, Adv. State of M.P. Ms. Parul Bhadoria, Adv. for MPPCB Mr. Himanshu Rai, Adv. for R-5 Mr. Yadvendra Yadav, Adv. for CGWB
FOR HEARING			
8.	Original Application No. 44/2017 (CZ)	Shivshankar Mishra Vs. State of Madhya Pradesh & Ors.	Mr. Joseph Thomas, Adv. for Applicant Mr. Sachin K. Verma, Adv. State of M.P. Ms. Parul Bhadoria, Adv. for MPPCB Ms. Gunjan Chowksey, Adv. for R-8 & 9

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